

Annexure 4
Name of Corporate Debtor: KEYA BUILDTECH LLP
Date of Commencement of CIRP : 20.01.2026
List of Creditors as on: 14.07.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	State Bank of India	27.01.2026	₹ 41,36,16,017	₹ 41,04,99,909	Secured	no	no	49.84%	0	0	no	₹ 31,16,108	Claims of the financial creditors have been verified (to the extent possible) and admitted on the basis of documents shared by claimants. Due to non-availability of relevant information, supporting documents and personnel from the corporate debtor, and in order to solicit cooperation and assistance from the suspended management, the deemed resolution professional has filed application under Section-19 of the Insolvency and Bankruptcy Code, 2016. The deemed resolution professional may revise the amounts of claims admitted, when he comes across additional information and supporting documents warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
	Total		₹ 41,36,16,017	₹ 41,04,99,909				49.84%			₹ -	₹ 31,16,108	